

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 570
(TO BE ANSWERED ON 06.02.2019)

POSTS EQUIVALENT TO GROUP 'A' OF GOVERNMENT OF INDIA

†570. SHRI GANESH SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether all the executive level posts in the Central Public Sector Undertakings *i.e.* executives at board level or below board level who come in Group 'A' in management committee, are considered equivalent to Group 'A' of the Government of India;
- (b) if so, the details thereof;
- (c) whether junior management Group 'A' post of central public sector banks, financial institutions and insurance corporations are considered equivalent to Group 'A' of the Government of India and clerks and peons are considered equivalent to Group 'C' of Government of India; and
- (d) if so, the reasons for not considering Group 'B' officials of public sector banks, financial institutions and insurance corporations equivalent to the same of the Government of India?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Determination of exact equivalence of Central Public Sector Enterprises (CPSEs) posts with Group A, B, C & D level posts in Government of India is not feasible as the pay pattern, level of pay scales, perks and allowances of posts in CPSEs are completely different from the posts in Government. The posts/employees in CPSEs are broadly categorized as Executives (including Board level officers such as Chairman & Managing Directors and Directors and below board level Executives having various managerial designations) and non-Executives such as Supervisors and Workmen category. Recently, in terms of Department of Public Enterprises Office Memorandum dated 25.10.2017, the Executives level posts in CPSEs *i.e.* Board level Executives and below board level Executives which are managerial level posts, have been considered as "Creamy Layer", except those executives whose annual income is less than Rs. 8 lakhs.

(c) & (d): In Public Sector Banks (PSBs), Public Financial Institutions (PFIs) and Public Insurance companies (PICs), the posts were categorized as officer and clerical/peon and no categorization was drawn as Group A, Group B, Group C or Group D, as in the case of Government. The Government has approved the following principles for determining the equivalence in respect of PSBs, PFIs and PICs:-

- (i) Junior Management Scale-I of PSBs/PFIs/PICs will be treated as equivalent to Group A in the Government of India; and
- (ii) Clerk and Peons in PSBs/PFIs/PICs will be treated as equivalent to Group C in the Government of India.
